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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 789/97

Date of Order: 14.8.97

BETWEEN :

Sri G. Gova Showri

.. Applicant.

AND

1. Union of India rep by its
Secretary, Ministry of Defence,
New Delhi.

2. Chief of Naval Staff,
Naval Head Quarters,
New Delhi.

3. Flag Officer, Commanding-in-chief,
Head Quarters, Eastern Naval Command,
Visakhapatnam.

.. Respondents.

Counsel for the Applicant

.. Mr. Y. Subrahmanyam

Counsel for the Respondents

.. Mr. V. Bhimanna

CORAM:

HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

J U D G E M E N T

X Oral order as per Hon'ble Shri R. Rangarajan, Member (Admn.) X

Mr. Y. Subrahmanyam, learned counsel for the applicant
None for the respondents.

2. This OA is filed praying for a direction to the
respondents to promote the applicant from the date his junior
Sri Sambasiva Rao and M.V. Ramana shown as promoted as U.D.C. from
the date of Sri Samba Siva Rao and arrange for fixation of pay
from the date on par with his junior with all consequential
benefits.


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3. From the telegram (page-30) dated 18.9.96 it is seen that the case of the applicant is under consideration with NHQ/MOD and it is also stated that the applicant will be intimated on receipt. The case was arising in view of the judgement in OA.714/89 decided on 22.4.92. Hence the case has to be decided early.

4. R-3 should decide his case expeditiously preferably within 3 months from the date of receipt of a copy of this order.

5. The OA is disposed of as above at the admission stage itself. No costs.

R.S.
(B.S. JAI PARAMESHWAR)
Member (Jud1.)

M.R.
(R.RANGARAJAN)
Member (Admin.)

Dated: 14th August, 1997

(Dictated in OpenCourt)

sd

*DR.R.S.
1997
DR.*

Copy to:-

1. The Secretary , UOI Min. of Defence , New Delhi.
2. The Chief of Naval Staff, Naval Head Quarters, New Delhi.
3. The Flag Officer, Commanding-In -Chief, Head Quarters, Eastern Naval Command, Visakhapatnam.
4. One Copy to Mr. Y.Subramanyam, Advocate, CAT. Hyd.
5. One Copy to Mr. V.Bhimanna, Addl.CGSC. CAT. Hyd.
6. One Copy to Mr The D.R. (A).
7. One Duplicate Copy.

Upr.

25/8/97

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.R. GARGAON : M. (J.)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
(M) (J.)

Dated: 17-8-97

~~ORDER~~ / JUDGEMENT

M. / R.A / C.A. NO.

in

D.A. NO. 789/97

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered / Rejected

No order as to costs.

YLKR

II Court

